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BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/3634/A

From :- Shri M.K. Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 28 June, 2018.

Sub:- **Casual Leave with headquarter leave permission.**

Ref:- 1. letter No. DJSV/leave/2018/3445 dtd. 19.06.2018.
2. letter No. DJSV/leave/2018/3482 dtd. 20.06.2018

Sir,

With reference to the above, I am directed to inform you that you have been granted Casual Leave for 5(five) days from 30.06.2018 to 05.07.2018 along with head quarter leave permission from the evening of 29.06.2018 till the evening of 05.07.2018, as prayed for.

Further, The Addl. District and Sessions Judge, Sivsagar will remain in-charge of the Court and Office of District and Sessions Judge, Sivsagar during your absence.

Yours faithfully,

REGISTRAR (VIGILANCE)

28/6/18 Rds
25/06/18